

## Annexure – 4

Name of the corporate debtor: Premier Limited; Date of commencement of CIRP: 29-01-2021; List of creditors as on: 27.01.2026

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any mutual dues, that may be set-	
1	TJSB Sahakari Bank Ltd	AAAAT4062E	08.02.2021	2,61,21,048.00	2,39,21,048.00	Car Loan	vehicles allotted to the employees/borrowers-69 premier Rio Car	No	No	5.06	No	No	22,00,000.00	-	-
2	Edmond Finvest Private Limited	U51109WB1995PTC068382	11-02-2021	84,99,808.00	84,99,808.00	Inter Corporate Deposit		No	No	1.80	No	No	-	-	-
3	Khanna Corporate Services Pvt. Ltd.	U99999MH1969PTC014343	11-02-2021	80,94,864.00	80,08,558.00	Inter Corporate Deposit		No	No	1.69	No	No	86,306.00	-	-
4	Sahney Kirkwood Pvt. Ltd.	U32109MH1966PTC013516	15-02-2021	2,30,02,198.00	2,26,42,522.00	Inter Corporate Deposit		No	No	4.79	No	No	3,59,676.00	-	-
5	R Developers Pvt Ltd	U70100MH1988PTC046631	15-02-2021	2,87,62,327.00	2,85,51,096.00	Inter Corporate Deposit		No	No	6.04	No	No	2,11,231.00	-	-
6	R Retail Ventures Pvt Ltd	U70200MH2018PTC313615	15-02-2021	2,54,91,074.00	2,54,91,074.00	Inter Corporate Deposit		No	No	5.39	No	No	-	-	-
7	Ukilachand Mercantile Pvt. Ltd.	U74990MH2010PTC200237	16-02-2021	4,81,33,713.00	4,80,42,473.00	Inter Corporate Deposit		No	No	10.16	No	No	91,240.00	-	-
8	Anand rathi Global Finance Ltd	U67190MH1982PLC140380	15-02-2021	8,35,25,398.00	4,48,14,398.00	Pledge of shares	shares pledged by M/s Doshi Holdings	No	No	9.47	No	No	3,87,11,000.00	-	The claim amount has been revised pursuant to the order dated 20.01.2020 passed by the Hon'ble NCLT in IA (IBC) No. 3117 of 2023 in CP (IB) No. 1220/MB/2020, to the extent of the amount realised from sale of pledged shares during the moratorium period. The balance 8,81,915 shares remain unsold and are held in status quo, without any sale or alienation
9	Swal Corporation Ltd.	U24110MH1979PLC136661	16-02-2021	7,12,67,123.00	7,05,17,109.00	Inter Corporate Deposit		No	No	14.91	No	No	7,50,014.00	-	-
10	Bachhraj & Company Pvt Ltd	U18101MH1927PTC001298	15-02-2021	2,95,04,444.00	2,71,89,531.00	Inter Corporate Deposit		No	No	5.75	No	No	23,14,913.00	-	-
11	Union Bank of India	AAACU0564G	11-02-2021	5,47,70,612.00	4,97,20,612.00	1. Common corporate Guantee dated 22.03.2014 for 93 borrowers 2. Individual Corporate Guantee for 55 borrowers 3. Term loan	Hypothecation of Vehicle sanctioned to borrowers and corporate guantee of M/s Premier	No	No	10.51	No	No	50,50,000.00	-	-
12	Mahesh Sahakari Bank	PNA/BNK/203	08-03-2021	40,24,139.00	-	Loan disbursement for Rio Car to employees of premier ltd		No	No	-	No	No	40,24,139.00	-	-

13	Shri Lalchand Hirachand Premier Trust	TR10581/16.01.1975	09-02-2021	18,39,58,245.00	11,56,00,000.00	Advance amount given	No	No	24.44	No	No	6,83,58,245.00	-	-
13	<b>Total</b>			<b>59,51,54,993.00</b>	<b>47,29,98,229.00</b>						-	12,21,56,764.00	-	-